

ÂITEM NO.25

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014
MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)
VERSUS

BABUA KOERI AND ORS Respondent(s)

Date : 21/10/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Akhilesh Kumar Pandey,Adv.

For Respondent(s)

Mr. Rajeev Singh,Adv.

Ms.Shweta Yadav,adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following

O R D E R

I.A. for substitution in respect of the deceased respondent
No.11 is allowed as it is within time. Registry shall process
further as per rules/guidelines.

List the matter again on 22.11.2016.

(M V RAMESH)
Registrar

SB